PEACE PROPOSAL FOR VIETNAM

398. SHRI THILLAI VILLALAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of U.S.A. have recently announced any peace proposal to end Vietnam War; and

(b) if so, what are the details thereof; and what is the attitude of the Government of India in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government of U.S.A. have communicated the proposal made by President Nixon on the 7th October, 1970 to the Government of India.

(b) The particulars are well known to this House. Government of India are of the view that a solution of the Indo-China problem can only be found through peaceful negotiations and not by war. We believe that if all parties are sincere in these negotiations, progress can be achieved within the framework of the principles of the Geneva Agreements which are generally accepted. This could be done by exploring and expanding the area of common ground among the various proposals. It is our assessment, based on exchange of views with various parties concerned and other Governments that the withdrawal of all foreign forces beginning with those of the United States within a reasonable timetable, and the formation of a broad-based government in South Vietnam, comprising all elements, would facilitate the progress to serious negotiations at the Paris talks.

खेतड़ी कापर प्रोजेक्ट के कर्मचारियों द्वारा हड़ताल

399. **श्री भोला प्रसाद :**

श्री सूरज प्रसाद :

क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खेतड़ी कापर प्रोजैक्ट के 4,000 कर्मचारियों ने, उनको अब तक अन्तरिम सहायता का भुगतान न किये जाने के कारण 22 अक्तूबर, 1970 से हड़ताल कर दी है;

(ख) यदि हां, तो हड़ताल के कारण प्रतिदिन कितनी हानि हो रही है; और

(ग) इस सम्बन्ध में भारत सरकार द्वारा क्या कार्यवाही की जा रही है?

†[STRIKE BY EMPLOYEES OF KHETRI COPPER PROJECT

399. SHRI BHOLA PRASAD :
SHRI SURAJ PRASAD :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that four thousand employees of the Khetri Copper Project have gone on strike with effect from 22nd October, 1970 on account of non-payment of interim relief to them so far;

(b) if so, what is the quantum of daily loss incurred because of the strike; and

(c) what action has been taken by Government in this regard?]

पेट्रोल तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी): (क) जी, हां। खेतड़ी ताम्र प्रायोजना और हिन्दुस्तान ताम्र लिमिटेड के मुख्यालय के कर्मकार 23 अक्तूबर, 1970 से 6 नवम्बर, 1970 तक गैर-कानूनी हड़ताल पर रहे। यह हड़ताल मुख्यत: हिन्दुस्तान ताम्र लिमिटेड के कर्मकारों के लिए पुनरीक्षित मजदूरी संरचना का नियतन के सम्बन्ध में माध्यस्थम पंचाट तारीख 11-8-70 में प्रोदभूत प्रसुविधाओं से अधिक अपने कर्मचारियों के लिए केन्द्रीय सरकार द्वारा आख्यापित अन्तरिम सहायता के संदाय के लिए अपनी मांग पर जोर देने के लिए थी।

(ख) प्रायोजना के संरचनावस्था में होने से, हड़ताल के कारण कोई प्रत्यक्ष-उत्पादन हानि नहीं हुई थी। लेकिन संरचना कार्यक्रम को बहुत से

†[ ] English translation.